# 3977 Oral Ansioers

Maharashtra— 1. Vir 2. New Khad- akwasla 3. Mula 4. Gima Gujerat—	5 Bhima 6. Karanjawan 7. Kukadi 8. Hatnur
9. Ukai ro. Mahi H and HI stage	t2. Banas 13. Sabarmati
<ol> <li>Narmada Karnatak— 15. Ghataprabha,</li> </ol>	14. Watrak I and II stage, 16. Raka kop
stage II and III	17. Malaprabha

Of these, the Government of Bombay have submitted project reports for four schemes *viz.*, Mula, Vir, New Khadakwasla and Girna and these are under examination.

SHRI D. NARAYAN: May I know whether estimates have been sent up by the Bombay Government on some of these schemes?

SHRI J. S. L. HATHI: The estimates and the Project Reports for the four schemes of Mula, Vir, New Khadakwasla and Girna have been submitted by the Bombay Government.

SHRI D. NARAYAN: May I know whether the Government of India have settled any priority in the case of these schemes?

SHRI J. S. L. HATHI: No, they have not yet decided upon the priorities.

SHRI D. NARAYAN: May I know whether the location of the Tapti scheme has been shifted from Hatnur to some other place and if so the reason for it?

SHRI J. S. L. HATHI: As I said, Sir, we have received project Reports only for the four schemes, namely, Vir, Mula, New Khadakwasla and Girha. We have no information about the others.

SHRI T. R. DEOGIRIKAR: May I know whether Koyna Second Stage has been proposed for inclusion in the Second Five Year Plan?

SHRI J. S. L. HATHI: Koyna is not mentioned in this list, Sir.

SHRI H. C. DASAPPA: May I know why Ghataprabha has not been included as yet?

SHRI J. S. L. HATHI: This has not yet come to the Planning Commission. This is a reply to a question as to what schemes have been received by the Planning Commission from the Bombay Government. We have not yet received from the Bombay Government proposals about Ghataprabha.

#### **IBAN ON EXPORT OF MONKEYS**

•4T5. SHRIMATI VIOLET ALVA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government have decided to ban the export of monkeys; and

(b) if so, when and where the last consignment of monkeys was exported?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) Export of monkeys except with the previous sanction of the Central Government has been banned with effect from the 11th March 1955.

(b) Shipment of 800 monkeys to the U.S.A. was permitted on the 19th March 1955.

SHRIMATI VIOLET ALVA: The Gazette Notification prohibits taking monkeys out of India by sea or land. Is it to be understood that monkeys have never been exported by air?

SHRI T. T. KRISHNAMACHARI: Well, Sir, a legal interpretation of it may suggest to the hon. Member that it leaves open an avenue for free export of monkeys by air.

SHRIMATI VIOLET ALVA: Is the hon. Minister aware that one Mr. Noel Rosefelt stated in Calcutta last week that if the ban on the export of monkeys was not withdrawn, he would go to Pakistan for it? He is also supposed

tPostponed from the 31st March 1955.

SHRI T. T. KRISHNAMACHARI: We see, Si<sup>^</sup> that the newspapers think that monkeys are very important items of news; at any rate, interesting items of news. I have also seen other various statements by various people about export of monkeys and the possibility of their going to Pakistan but I do not remember any particular name nor am I interested in them. So far as any Commerce Ministry official having assured anybody of anything being done on a particular day is concerned, I could not have authorised it. So far as the Commerce Ministry is concerned, I still happen to be the Minister.

MR. CHAIRMAN: The statement if any was not authorised, he says.

SHRIMATI VIOLET ALVA: Since the previous sanction of the Government is necessary to export monkeys, does the Government of India consider the purpose for which monkeys are exported, whether for medical research or for experiments in atomic energy?

SHRI T. T. KRISHNAMACHARI: Since the responsibility for allowing the export of monkeys devolves on the Government of India, that responsibility will be discharged with due regard to all international codes in this matter. I might add that I have been assured by responsible people that monkeys are not used for any purpose other than medical research and this assurance has been supported by one of the foremost scientists of India who knows all it is worthwhile knowing about atomic energy—Dr. Bhabha— that monkeys are not being used for that purpose.

SHRIMATI RUKMINI ARUNDALE: Is it known that the export of monkeys for making research into poliomyelitis is not only for medical research but also for capitalist purposes? There is a plant in America, Lily Parke Davis, which has spent 900,000 dollars in order to get these monkeys from India. It is not only for medical purposes but is also for capitalist interests.

SHRI T. T. KRISHNAMACHARI: I do not see how these things are mutually exclusive. Capitalist interests may be interested in medical research.

SHRI V. K. DHAGE: What is the number of monkeys that has been exported and what is the price that has been recovered?

SHRI T. T. KRISHNAMACHARI: So far as price is concerned, we do not attach any particular value to it excepting what the catcher gets. In 1953-54, 16,000 and odd monkeys were exported and in 1954-55 up to end of January 64,000 monkeys were exported.

SHRIMATI RUKMINI ARUNDALE: May I know whether the following item in the *New York Times* of October 19, 1954, has been brought to the notice of the Minister? The wording is: It was stated by the National Foundation for Infantile Paralysis that the Foundation is taking a calculated risk in purchasing vaccine before it has been found to be effective.

SHRI T. T. KRISHNAMACHARI: I cannot see how I can express an opinion on something that has been said by a very responsible body. My knowledge of vaccines is extremely limited.

MR. CHAIRMAN: It looks that we may have a special motion for this.

SHRI R. U. AGNIBHOJ: What is the commercial or other use of monkeys in this country?

SHRI T. T. KRISHNAMACHARI: Well, Sir, my hon. friend, I presume, belongs to this country. At the pre sent moment he knows as much about it as I do.

SHRI D. NARAYAN: May I know the number of monkeys that died in transport, and who was responsible for it, whether the exporters or the importers?

## 3981 Written Answers

SHRI T. T. KRISHNAMACHARI: The whole idea of regulating the export of monkeys arose from the fact that when the Prime Minister was in London, it was brought to his notice that some monkeys had died merely because of the treatment given to them and that is why Government felt that export should not be permitted until the conditions are controlled. I am unable to say what the number is except that some monkeys had died.

DR. P. C. MITRA: May I know whether any one has come to India to induce the Government to export monkeys?

SHRI T. T. KRISHNAMACHARI: It is not a question of inducing us, Sir.

May I make a fuller statement on this, Sir?

MR. CHAIRMAN: And finish the question hour?

SHRI BHUPESH GUPTA: He may make this statement, Sir. It is important.

Mi;. CHAIRMAN: You want to make a fuller statement?

SHRI T. T. KRISHNAMACHARI: Yes, Sir.

The position is this: Monkeys were being exported for the last three or four years. A former Finance Minister refused to answer a question because it was felt that export of monkeys was not the responsibility of any particular Minister. Recently there was an increase in the exports. That is largely because the National Foundation for Polio Research in the United States have been going about finding a vaccine for poliomyelitis and the experiments gathered momentum during the last twelve months. I now understand that the first batch of vaccines would be released some time about the middle of this year. The number of monkeys that seems to be needed for this and allied medical research purposes is somewhere in the region of about a lakh. I do recognise that this matter does cause a lot of resentment not merely among the hon.

Members of this House but also among the public, namely, that we are exporting monkeys. But we do not want to make any gain out of it nor do we permit any commercial exploitation.

MR. CHAIRMAN: The Question Hour is over.

### WRITTEN ANSWERS TO QUESTIONS

#### COLLEGES FOR DISPLACED PERSONS RECEIVING CENTRAL AID

\*510. MOULANA M. FARUQI: Will the Minister for REHABILITATION be pleased to state the number of colleges in each State mainly meant for displaced persons which are receiving grant-in-aid from the Government of India?

THE MINISTER FOR REHABILITATION (SHRI MEHR CHAND KHANNA) : A statement showing the number of colleges in each State which have been given *ad hoc* grants by the Government of India is placed on the Table of the Sabha.

#### STATEMENT

Number of Colleges which have so far received grants from the Ministry of Rehabilitation.

Delhi	5
Punjab	14
Bombay	 3
Rajasthan	 1
Uttar Pradesh	 4

BAN ON IMPORT OF CYCLE SPARK PARTS "515. SHRI S. N. MAZUMDAR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the Northern India Cycle Parts Manufacturers' Association has demanded a complete ban on the import of spare parts from abroad; and

(b) if so, what steps Government propose to take in this regard?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) No. Sir.

(b) Does not arise.